

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3584  
ANSWERED ON:26.04.2012  
DELAY IN PMGSY WORKS  
Wankhede Shri Subhash Bapurao

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware of delay in works under Pradhan Mantri Gram Sadak Yojana (PMGSY), particularly in Hingoli and Nanded in Maharashtra;
- (b) if so, the time by which the works under the said yojana are likely to be initiated;
- (c) whether the earlier sanctioned works of PMGSY have not been completed and the roads are lying in very dilapidated conditions;
- (d) if so, whether the action has been taken against the contractors agencies held responsible for implementation and performance of the said works; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): `Rural roads` is a State subject and responsibility of execution and maintenance of works under Pradhan Mantri Gram Sadak Yojana (PMGSY) is of the State Governments. In some of the States the progress of PMGSY is relatively slow. Such States are facing constraints in execution of PMGSY schemes due to inadequate institutional capacity, limited contracting capacity, non-availability of enough qualified technical personnel, limited working seasons, adverse climatic conditions, non-availability of land, non-clearance of land falling in forest areas etc. Further, State is taken as a unit for implementation of projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) and district-wise details are not monitored.

(d)&(e): Under PMGSY, ensuring the quality of road works is the responsibility of the State Governments who are implementing the programme. The PMGSY works are physically supervised by State Governments through the State Quality Monitors (SQMs) and other officials. In addition, National Quality Monitors (NQMs) are also deputed to inspect some of the PMGSY works on random basis.